Government of India

Ministry of Development of North Eastern Region

RAJYA SABHA UNSTARRED QUESTION No.3239

To be answered on

Thursday, August 21, 2025/30 Sravana, 1947 (Saka)

QUESTION

Central funds allocated in the North Eastern States

3239. Shri Dorjee Tshering Lepcha:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) whether the works are being carried out under the Non-Lapsable Central Pool of Resources (NLCPR), North East Special Infrastructure Development Schemes (NESIDS) and Hill Area Development Programme (HADP) in the North Eastern States, particularly in Sikkim;
- (b) if so, the details and current status, scheme-wise thereof; and
- (c) the details of the central funds allocated and utilized during the last five years including current year, State-wise?

ANSWER

The Minister of State of the Ministry of Development of North Eastern Region [Dr. Sukanta Majumdar]

(a)& (b) The North East Special Infrastructure Development Scheme (NESIDS) was approved as a new Central Sector Scheme in 2017-18 and restructured into two components viz. NESIDS (Roads) and NESIDS (Other Than Roads Infrastructure) in 2022-23. The NESIDS (OTRI) component subsumed the committed liabilities of the ongoing projects, as on 01.04.2022, sanctioned under the schemes of Non-Lapsable Central Pool of Resources (NLCPR), North East Special Infrastructure Development Scheme (NESIDS) and Hill Area Development Programme (HADP). The Hill Area Development Programme (HADP) was launched by the Ministry of Development of North Eastern Region (MDoNER) on pilot basis for 2 years i.e. 2018-19 and 2019-20 in Tamenglong (now Tamenglong and Noney) district of Manipur. The State-wise

details of projects sanctioned under the schemes of NLCPR, NESIDS and HADP is at Annexure- I.

(c) The details of the funds released by the Ministry of Development of North Eastern Region against the projects sanctioned under the Schemes of NLCPR, NESIDS, HADP and NESIDS(OTRI) during the last five years and in the current year upto 31.07.2025, is at **Annexure-II**.

ANNEXURE REFERRED TO IN PARTS (a) & (b) OF THE REPLY TO UNSTARRED QUESTION NO. 3239 TO BE ANSWERED IN THE RAJYA SABHA ON 21ST AUGUST, 2025 REGARDING "CENTRAL FUNDS ALLOCATED IN THE NORTH EASTERN STATES"

State-wise details of projects sanctioned under the Schemes of NLCPR, NESIDS & HADP since inception

(Rs. in crore)

	NLCPR		NESIDS		HADP	
State	No of Projects	Sanctioned Cost	No of Projects	Sanctioned Cost	No of Projects	Sanctioned Cost
ARUNACHAL PRADESH	194	2465.72	44	1402.37	1	-
ASSAM	417	3875.97	49	2673.39	-	-
MANIPUR	177	1857.13	30	1014.37	41	98.29
MEGHALAYA	107	1447.24	20	914.74	ı	-
MIZORAM	159	1394.20	28	722.92	1	1
NAGALAND	137	1805.40	31	1353.86	ı	1
SIKKIM	111	1409.69	14	551.12	-	-
TRIPURA	106	1881.31	18	672.50	-	-
Other	4	21.41	-	-	-	1
Total	1412	16158.07	234	9305.26	41	98.29

ANNEXURE REFERRED TO IN PART (c) OF THE REPLY TO UNSTARRED QUESTION NO. 3239 TO BE ANSWERED IN THE RAJYA SABHA ON 21ST AUGUST, 2025 REGARDING "CENTRAL FUNDS ALLOCATED IN THE NORTH EASTERN STATES"

<u>Details of the funds released under NLCPR, NESIDS, HADP and NESIDS(OTRI) during</u> the last five years including current year

(Rs. in crore)

State	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26
Arunachal Pradesh	145.67	232.86	43.24	82.7	115.35	22.66
Assam	81.5	299.72	178.87	172.47	126.86	153.81
Manipur	92.89	93.97	6.39	45.36	21.22	16.17
Meghalaya	42.93	209.49	2.31	49.11	116.18	21.8
Mizoram	107.21	77.82	13.06	42.12	57.16	20.87
Nagaland	90.85	104.53	4.3	66.54	77.32	12.94
Sikkim	62.61	61.45	37.61	31.56	21.34	5
Tripura	17.48	82.65	39.38	26.4	59.61	31.55